

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A. NO. 551 OF 2009, O.A. NO. 559 OF 2009
O.A. NO. 571 OF 2009 & O.A. NO. 574 OF 2009**

Tuesday, this the 15th day of June, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. **O.A.551 OF 2009**
1. Velayudhan M.P.
Telecom Mechanic
Telephone Exchange, Moorkkanad
Malappuram District
2. Sivadasan Nambiar
Telecom Mechanic
Telephone Exchange, Perinthalmanna
Malappuram District
3. Sadanandan P.
Telecom Mechanic
Telephone Exchange, Makkarparamba
Malappuram District
4. K.Haridasan
Telecom Mechanic
Telephone Exchange, Makkarparamba
Malappuram District
5. Anil Kuamr V
Telecom Mechanic
Telephone Exchange, Valanchery
Malappuram District
6. T.Premadasan
Telecom Mechanic
Telephone Exchange,Valanchery
Malappuram District
7. M.Unnikrishnan
Telecom Mechanic
Telephone Exchange, Thirunavaya
Malappuram District
8. K.Velayudhan
Telecom Mechanic
Telephone Exchange, Athavanad
Malappuram District
9. M.Chandran
Telecom Mechanic
Telephone Exchange, Kadampuzha
Malappuram District

10. N.P.Keerankutty
 Telecom Mechanic
 Telephone Exchange, Kunnampuram
 Malappuram District

Applicants

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
 Bharath Sanchar Nigam Limited, Malappuram
 O/o the General Manager Telecom
 Malappuram – 676519
2. The Chief General manager
 BNSL, O/o the Chief General Manager
 BSNL Kerala Circle
 Trivandrum
3. The Chairman-cum-Managing Director
 Bharath Sanchar Nigam Limited
 New Delhi
4. Union of India represented by the Secretary
 to Government of India
 Ministry of Communications
 New Delhi

Respondents

(By Advocate Mr.George Kuruvilla (R1-3)
 Advocate Mr.Sunil Jacob Jose, SCGSC R-4))

2. O.A.559 OF 2009

1. Kunhan K.
 Telecom Mechanic
 Telephone Exchange, Trippanachi
 Malappuram District
2. P.Radhakrishnan
 Telecom Mechanic
 Telephone Exchange, Nilambur Division
 Malappuram District
3. M.Jayasankaran
 Telecom Mechanic
 Telephone Exchange, Ponnani
 Malappuram District
4. K.Jayadevan
 Telecom Mechanic
 Telephone Exchange, Nilambur Division
 Malappuram District
5. K.Lakshmanan
 Telecom Mechanic
 Telephone Exchange, Valzyhoor
 Malappuram District

6. P.Chandran
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
7. P.Parameswaran
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
8. K.Sathyam
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
9. M.Aboobacker
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
10. V.Prabhakaran
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
11. M.P.Mukundan
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District

... **Applicants**

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
Bharath Sanchar Nigam Limited, Malappuram
O/o the General Manager Telecom
Malappuram – 676519
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BNSL, O/o the Chief General Manager
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Trivandrum
3. The Chairman-cum-Managing Director
Bharath Sanchar Nigam Limited
New Delhi
4. Union of India represented by the Secretary
to Government of India
Ministry of Communications
New Delhi

... **Respondents**

(By Advocate Mr.George Kuruvilla

3. O.A.571 OF 2009

1. P.P.Surendran
Telecom Mechanic
Telephone Exchange, Vazhayoor
Malappuram District
2. K.Kuttikrishnan
Telecom Mechanic
Telephone Exchange, Ponnani Division
Malappuram District
3. A.Surendran
Telecom Mechanic
Telephone Exchange, Ponnani Division
Malappuram District
4. P.P.Kunhimon
Telecom Mechanic
Telephone Exchange, Ponnani Division
Malappuram District
5. T.P.Haridasan
Telecom Mechanic
Telephone Exchange, Maranchery
Malappuram District
6. K.V.Mullan
Telecom Mechanic
Telephone Exchange, Maranchery
Malappuram District
7. C.Dinesan
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
8. P.Dasan
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
9. T.Devedas
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
10. E.Balakrishnan
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
11. K.Robert
Telecom Mechanic
Telephone Exchange, Chelari
Malappuram District

12. K.K.Radhakrishnan
 Telecom Mechanic
 Telephone Exchange, Chelari
 Malappuram District ... **Applicants**

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
 Bharath Sanchar Nigam Limited, Malappuram
 O/o the General Manager Telecom
 Malappuram – 676519
2. The Chief General manager
 BNSL, O/o the Chief General Manager
 BSNL Kerala Circle
 Trivandrum
3. The Chairman-cum-Managing Director
 Bharath Sanchar Nigam Limited
 New Delhi
4. Union of India represented by the Secretary
 to Government of India
 Ministry of Communications
 New Delhi ... **Respondents**

(By Advocate Mr.George Kuruvilla (R1-3)

4. **O.A.574 OF 2009**
1. Selman K.T
 Telecom Mechanic
 Telephone Exchange, Kondotty
 Malappuram District
2. Hari Dasan
 Telecom Mechanic
 Telephone Exchange, Kondotty
 Malappuram District
3. Surendran T.K
 Telecom Mechanic
 Telephone Exchange, Edavannappara
 Malappuram District
4. Velayudhan V.M
 Telecom Mechanic
 Telephone Exchange, Edavannappara
 Malappuram District
5. Abullakutty A
 Telecom Mechanic
 Telephone Exchange, Kondotty
 Malappuram District

6. Devadasan C
 Telecom Mechanic
 Telephone Exchange, Valluvambram
 Malappuram District

7. Abdul Azeez
 Telecom Mechanic
 Telephone Exchange, Edavannappara
 Malappuram District

8. Udayakumar K
 Telecom Mechanic
 Telephone Exchange, Kondotty
 Malappuram District

9. M.M.Premar
 Telecom Mechanic
 Telephone Exchange, Pandikkad
 Malappuram District

10. K.Krishnan Kutty
 Telecom Mechanic
 Telephone Exchange, Chengara
 Malappuram District

11. Unnibalan C
 Telecom Mechanic
 Telephone Exchange, Areekode
 Malappuram District

... Applicants

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
 Bharath Sanchar Nigam Limited, Malappuram
 O/o the General Manager Telecom
 Malappuram – 676519

2. The Chief General manager
 BNSL, O/o the Chief General Manager
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3. The Chairman-cum-Managing Director
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 New Delhi

4. Union of India represented by the Secretary
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 New Delhi

... Respondents

(By Advocate Mr. George Kuruvilla (R1-3)
 Advocate Mr. Sunuill Jacob Jose, SCGSC (R-4)

The applications having been heard on 15.06.2010, the Tribunal on the same day delivered the following:

ORDER**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

After the receipt of the reply affidavit, rejoinder has been filed on behalf of the applicants and in pursuance to the rejoinder and subsequent to the filing of such rejoinder, respondents have passed an order No.EST/MRX/TM-LM/Revision/2009-10/21 dated 27.01.2010 allowing the prayer of the applicants, by re-fixing the pay. If so, this OA can be disposed of by recording the above facts. However, counsel for applicants submitted that that benefit of the order passed by the respondents have not been given to the applicants for which counsel for applicants is pressing for another direction. We feel that it is only proper for this Tribunal to direct the respondents to allow the fruits of the order dated 27.01.2010 within one month from today. OAs are disposed of as above. No order as to costs.

Dated, the 15th June, 2010.


**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

**JUSTICE K.THANKAPPAN
JUDICIAL MEMBER**

vs